

Name of the Corporate Debtor: Unishire Housing LLP; Date of Commencement of CIRP: 14-08-2019; List of Creditors as on: 14-08-2019

[\(Please click here for previous Lists of Creditors\)](#)

List of Creditors under regulation 13(2) of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of admitted claim for which Guarantee is available	Amount of Claim Not Admitted (Rs.)	Amount of Claims under Verification (Rs.)	Amount of Contingent Claims (Rs.)	Claimant wise Details in Annexure
		No. of Claims	Amount (Rs.)	No. of Claims	Amount (Rs.)	% Share in Total Amount of Claims Admitted					
1	Secured Financial Creditors (other than financial creditors belonging to a class of creditors)	1	1655340000	1	1654280000	70.93	0	0	0	0	NA
2	Unsecured Financial Creditors (other than financial creditors belonging to a class of creditors)	13	653259000	13	638976000	27.4	0	0	0	0	NA
3	Secured Financial creditors belonging to a class of creditors	17	47007000	17	37558700	1.61	0	0	0	0	Annexure 3
4	Unsecured Financial creditors belonging to a class of creditors	0	0	0	0	27.41	0	0	0	0	NA
5	Operational Creditors (Other than Workmen and Employees and Government Dues)	1	1616660	1	1616660	0.07	0	0	0	0	NA
6	Operational Creditors (Government Dues)	0	0	0	0	0	0	0	0	0	NA
7	Operational Creditors (Workmen)	0	0	0	0	0	0	0	0	0	NA
8	Operational Creditors (Employees)	0	0	0	0	0	0	0	0	0	NA
9	Other Creditors, if any, (Other than Financial Creditors and Operational Creditors)	0	0	0	0	0	0	0	0	0	NA
Total		32	2357230000	32	2332430000	100.00	0	0	0	0	